

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:5364  
ANSWERED ON:09.05.2012  
CVC REPORT ON CORRUPTION IN PSUS AND SERVICES SECTOR  
Karunakaran Shri P.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has received the Central Vigilance Commission's (CVC) report on corruption in the Public Sector Undertakings (PSUs) and services sector in the country;
- (b) if so, the details thereof; and
- (c) the action taken/being taken by the Government on the recommendations of the said report?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) to (c): Central Vigilance Commission vide its Annual Report and other inquiry reports have submitted reports on corruption by Public Servants in Public Sector and other Organizations under the purview of the Commission.

The Annual Report of the Commission is submitted to the President of India and is placed before the Parliament and it contains details regarding corruption by Public Servants in Public Sector and other Organizations under the purview of the Commission.